

ITEM NO.25

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 843/2023

COMMON CAUSE

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.160898/2023-APPROPRIATE ORDERS/DIRECTIONS)

Date : 25-08-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Prashant Bhushan, AOR  
Mr. Rahul Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1. After arguing at some length, Shri Prashant Bhushan, learned counsel appearing for the petitioner, when this Court was not inclined to entertain the present petition, seeks permission to withdraw the petition.
2. Permission is granted.
3. The writ petition is, accordingly, dismissed as withdrawn.

(NARENDRA PRASAD)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)